

ITEM NO.14

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 372/2022

DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 137641/2022 - APPLICATION FOR TAKING ON RECORD)

Date : 24-03-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
 Mr. Prateek K Chadha, AOR
 Ms. Anasuya Choudhary, Adv.
 Mr. Rudraditya K, Adv.
 Mr. Vrishank Singhania, Adv.
 Mr. Sreekar Aechuri, Adv.

For Respondent(s) Mr. R Venkataramani, AG
 Mr. KM Nataraj, ASG
 Mr. Sharath Nambiyar, Adv.
 Mr. Adit Khorana, Adv.
 Mr. Ishaan Sharma, Adv.
 Mr. G S Makker, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 List the Writ Petition on a non-miscellaneous day on 25 July 2023.

- 2 In the meantime, a meeting may be facilitated between the petitioner and the

Union Ministry of Women and Child Development so that a discussion can take place with regard to the grievance which has been raised in these proceedings.

- 3 Mr R Venkataramani, Attorney General for India has submitted that he would circulate a short note.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR